

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-112/2003/8306/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Shri Nayan Shankar Baruah,
District and Sessions Judge,
Morigaon.

Dated Guwahati the th 27 September, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJM/5626 Dated 20.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.09.2023**. The next senior most Judicial Officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-112/2003/8307/A, dated , 27-09-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

S.P.
JT. REGISTRAR (VIGILANCE)

SR